

LAW-Powr/1/2022-10-Law, Justice and Parliamentary Affairs

I/356546/2024

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification

Jammu, 05th the March, 2024

S.O.- 148 In exercise of the powers conferred as contained in sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint following officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Srinagar.

S.No.	Name of the Officers/Officials	Designation	Jurisdiction
1.	Mr. Mudasir Bashir	AE,R&B, Division Rajbagh, Srinagar	Sethi Crossing
2.	Mr. Younis Mohd Dar	AE,R&B, Division Rajbagh, Srinagar	Gindan Park
3.	Er. Abdus Sami Tantray	Ex. Eng.R&B, Division Rajbagh, Srinagar	Hatrck Crossing
4.	Sh. Nischal Bhan	PW(R&B) Project Division 3rd Srinagar	PS Sadder
5.	Sh. Amit raina	PW(R&B) Project Division 3rd Srinagar	PS Rajbagh
6.	Er. Jan Asif Gul	PW(R&B) Project Division 1st Srinagar	PS Ram Munshi Bagh
7.	Er. Younis Rafiq Wani	PW(R&B) Project Division 1st Srinagar	PS Kothibagh
8.	Mr. Aqib Mujtaba	PW(R&B) Project Division 1st Srinagar	PS Maisuma

By Order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No. LAW- Powr/1/2022-10

Dated :- 05 -03- 2024

Copy to the:-

1. Principal Secretary to Government, Revenue Department.
2. Joint Secretary (J&K), Ministry Of Home Affairs, Government of India.
3. Divisional Commissioner, Srinagar
4. District Magistrate, Jammu. This is with reference to your letter No. ADC-K/PS-VVIP-Visit/2024/653-74 Dated :-04-03-2024.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
7. Incharge Website section

Senior Law Officer

Department of Law, Justice and P.A

4